

**Restrictions on Practice of Homoeopathy
on Charitable Basis after Office
Hours by Government Servants**

3590. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether permission to practice homoeopathy on charitable basis beyond office hours being denied to otherwise eligible Central Government servants stationed at Delhi on the ground that they are registered in some other States and not in Delhi;

(b) if so, the reasons therefor; and

(c) whether Government propose to remove this restriction in the larger interest of making available homoeopathic treatment to needy and poor and allowing the freedom to those who wish to serve ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) to (c) Practice of homoeopathy is governed by the provisions of The Homoeopathy Central Council Act, 1973. Anyone desirous of practicing homoeopathy outside the State of his Registration can do so if his name is borne on part II of the Central Register of Homoeopathy and that prior approval of the State where he intends to practice is available.

Subject to these statutory provisions and the condition that such practice shall not adversely affect official work, permission may be granted to eligible Central Government employees stationed at Delhi to practice homoeopathy on charitable basis outside office hours.

**Irrigation and Power Schemes of
Andhra Pradesh**

3591 SHRI S.M. BHATTAM : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the name and number of the major, medium and multipurpose (a) irrigation and (b) power projects under consideration at the Centre level and under execution in Andhra Pradesh;

(b) the total amount earmarked for this purpose in the Sixth Plan period ;

(c) what are the original estimates for these projects and what are they expected to cost now; and

(d) the stage at which the execution of the above projects stand together with the amount so far spent ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The names of multipurpose, major and medium irrigation and power projects under examination are given in enclosed Statements-I and II respectively.

(b) The outlay approved by the Planning Commission for major and medium irrigation projects in Sixth Plan was Rs. 791.29 crores and that for hydro power projects was about Rs. 287 crores.

(c) and (d) The required information in respect of multipurpose major and medium irrigation and power projects under execution is given in Statements III and IV enclosed

Statement-I

Sl. No.	Name of Project
I	MAJOR PROJECTS
<i>A.</i>	<i>New Projects:</i>
1.	Telugu Ganga Project (Multi-purpose)
2.	Srisaïlam Left Bank Canal
3.	(A) Polavaram (Dam & Left Canal) (Multi-Purpose)
	(B) Polavaram (Right Main Canal)
4.	Modernisation of Krishna Delta System.
5.	Modernisation of Godavari Delta System.
6.	Yeïeru (Multi-purpose).
7.	Jurala
8.	Vamsadhara Stage-II